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CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1027/95

Transfer Application No.

Date of Decision 30.10.95

A.W. Waidande Petitioner/s

Shri S.P. Inamdar Advocate for
the Petitioners

Versus

Union of India and others Respondent/s


Shri S.S. Karkera for Advocate for
Shri P.M. Pradhan the Respondents

CORAM :

Hon'ble Shri. B.S. Hegde, Member (J)

Hon'ble Shri. P.P. Srivastava, Member (A)

- (1) To be referred to the Reporter or not ? ☒
- (2) Whether it needs to be circulated to other Benches of the Tribunal ? ☒


(B.S. Hegde)
Member (J)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1027/95

A.W. Waidande

... Applicant.

V/s.

Union of India through
Chief Postmaster General
Maharashtra Circle
Bombay.

The Supdt. of Post Offices
New Bombay Division
Panvel, New Panvel.
Maharashtra.

... Respondents.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

Appearance:

Shri S.P. Inamdar, counsel
for the applicant.

Shri S.S. Karkera for
Shri P.M. Pradhan, counsel
for the respondents.

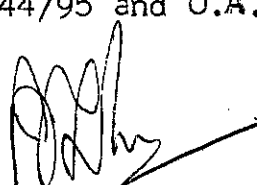
ORAL JUDGEMENT


Dated: 30.10.95

¶ Per Shri B.S. Hegde, Member (J) ¶

The only prayer made in this application is that the applicant be allowed to perform the duties of Postman/ Group 'D' in the post office at Nerul, New Bombay. In the facts and circumstances of the case, the respondents are directed to consider the case of the applicant and appoint him as and when the vacancy arises.

M.P. 644/95 and O.A. are disposed of accordingly.


(P.P. Srivastava)
Member (A)


(B.S. Hegde)
Member (J)